

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-205/2013/_____/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri S. K. Poddar,
District & Sessions Judge,
Morigaon, Assam.

Dated Guwahati the 10th January, 2020.

Sub: **Station leave permission.**

Ref:- Your letter No.DJM/229, dtd 08.01.2020

Sir,

With reference to the above, I am directed to inform you that you have been granted headquarter leave permission, with your official vehicle, at your own cost, w.e.f. the evening of 11.01.2020 till the evening of 16.01.2020, as prayed for. A senior Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 402 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

6/2
10/1/2020
JT. REGISTRAR (VIGILANCE)

Ratan